

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s SOLAR OFFSET PRINTERS PVT LTD

RELEVANT PARTICULARS

1.	Name of corporate debtor	M/s SOLAR OFFSET PRINTERS PVT LTD
2.	Date of Incorporation of corporate debtor	30/07/1992
3.	Authority Under Which corporate debtor Is Incorporated / Registered	Roc -Emakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22212KL1992PTC006647
5.	Address of the Registered Office and Principal Office (if any) of corporate debtor	Plot No. 42, Industrial Development Plot, Manvila Kulathoor P.O., Trivandrum KL 695583 India (As per ROC Records)
6.	Insolvency commencement date in respect of corporate debtor	30/06/2022(Order Received on 01/07/2022)
7.	Estimated date of closure of insolvency resolution process	28/12/2022
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	CA Francis Mathew IBBI/IPA- 001/IP-P00995/2017-2018/11642
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	CA Francis Mathew, Illickal (H), Pakalomattam P.O, Kuravilangadu Kottayam - 686633, Kerala Email Id: cafrancisrp@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	CA Francis Mathew, Illickal (H), Pakalomattam P.O, Kuravilangadu Kottayam - 686633, Kerala Email Id: cafrancisrp@gmail.com
11.	Last date for submission of claims	15/07/2022
12.	Classes of creditors, if any, under clause(B) of sub-section (6a) of section 21, ascertained by the Interim Resolution Professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b)Details of authorized representatives are available;	Weblink: https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s SOLAR OFFSET PRINTERS PVT LTD** on 30/06/2022 (Order Received on 01/07/2022).

The creditors of **M/s SOLAR OFFSET PRINTERS PVT LTD** are hereby called upon to submit their claims with proof on or before **15/07/2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA- Not applicable

Submission of false or misleading proofs of claim shall attract penalties. **FRANCIS MATHEW, B**

Sd/-
CA Francis Mathew
IBBI/IPA-001/IP-P00995/2017-2018/11642

Date -03/06/2022
Place - Kottayam

Francis Mathew
03/06/22
Insolvency Professional

**airway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B,
Inner Ring Road, Next to EGL Business Park, Challaghatta,
al Office: Divyashree Chambers, #11, O'Shaughnessy Road, 5th
rd Road, Shanthi Nagar, Bengaluru-560025.**